

SUPREME COURT OF INDIA

Sita Ram Singh

Vs.

Ram Kishori Devi

(Dr.A.S.Anand , C.J., M.Srinivasan and N.Santosh Hedge JJ.)

18.01.1999

ORDER

The Text below is only a summarized version of the order pronounced

This appeal is against the order of the High Court dismissing the appeal on ground of delay of 443 days. The appellant said that delay was because he come to know about the pronouncement of judgment at a later date. Allowing the appeal, the court condoned the delay as the delay was justified and directed the High Court to dispose of the case on merits.